

ments have also been advised to give special preference to SC/ST entrepreneurs in matters relating to disbursement of loans, training and other assistance. The Small Industries Development Organisation has not issued any directions/orders reserving quota of raw materials for units manned by members of SC/STs. IDBI has advised eligible credit institution about reduction in promoters contribution to viable projects promoted by SC/ST entrepreneurs to 5% of project cost exclusive of said capital assistance. The relaxation in promoters contribution has been extended to refinancing of term loans including composite loans upto Rs. 25,000/. All SFCS and eligible banks under refinance scheme have been instructed to implement these guidelines.

Setting Up of Industries in No Industry Districts of M.P.

8771. KUMARI PUSAPA DEVI SINGH : Will the Minister of INDUSTRY be pleased to state :

(a) the number of districts in Madhya Pradesh identified as 'No industry districts'?

(b) the number of letters of intent which have been issued to the large and medium industrial units to establish industries in no industry districts in last two years;

(c) the names of the no industry districts in Madhya Pradesh; and

(d) the details of the industries proposed to be set up in no industry districts for which letters of intent were issued during these years ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO) : (a)

to (d) In Madhya Pradesh, following 18 districts have been identified as No-Industry Districts :-

- | | |
|-----------------|---------------|
| 1. Balaghat | 2. Bhind |
| 8. Chhatarpur | 4. Chhindwara |
| 5. Damoh | 6. Datia |
| 7. Dhar | 8. Guna |
| 9. Jhabua | 10. Mandla |
| 11. Narsinhapur | 12. Panna |
| 13. Rajgarh | 14. Sioni- |
| 15. Shivpuri | 16. Sidhi |
| 17. Surguja | 18. Tikamgarh |

The number of Letters of intent issued for setting up industries in the No-Industry Districts of M.P. during 1982 and 1983 is 29 and 22 respectively.

The details of all Letters of Intent regarding name of the undertaking, item of manufacture and location are being published by Indian Investment Centre in their 'Monthly News Letter', copies in which are available in the Parliament House Library.

Transfer of Scooter Advance to Other Works By Lohia Machines

8772. SHRI M.S.K. SATHIYENDRAN: Will the Minister of INDUSTRY be pleased to state :

(a) whether Lohia Machines Ltd. has transferred a huge amount of money collected for the allotment of Vespa (XE) scooters to various other works; and

(b) if so, to details thereof?